Unbudgeted Spending

1540. SHRI SURENDER KUMAR SINGLA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of Finance be pleased to state:

(a) the cumulative figure for un budgeted spending as on 1st July, 1996;

(b) what are the reasons for this; and

(c) what steps are proposed to be taken to control unbudgeted spending?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Every item of expenditure of the Government is required to be covered by sanctioned provision in the Grant for a year. Any incidence of expenditure exceeding the sanctioned provision in a Grant is known only at the year-end after the Appropriation Accounts for the year become available. The position in this regard prevailing at any mid-year point (like, July 1) is, however, not available as monthly accounts cannot throw up this information.

(b) Does not arise.

(c) All Governmental expenditure are incurred with the sanction of competent authority. The sanctioning authority has to ensure availability of sanctioned provisions in the Grant before authorising the expenditure. Where it is likely to be exceeded or any new item of expenditure comes up during the year, necessary provisions are made through Supplementary Demands for Grants.

Proposal for new airports in Karnataka

1541. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIATION pleased to state:

(a) how many new airports are planned in Karnataka:

(b) whether the existing airports at Hubli, Mysore, Hassan, Bellary will be

made operational and smaller aircraft will be operated;

(c) whether regular daily services from Bangalore to Mangalore, Belgaum and Hubli will be introduced either by Indian Airlines or by Alliance Air; if so, by when; and

(d) whether new airstrip will be constructed in Bijapur?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Airports Authority of India has no plans to construct any new airport in Karnataka.

(b) 50 seater aircraft is operating to Hubli. Development of Hassan, Mysore and Bellary airports will depend on the traffic potential and economic viability.

(c) No, Sir.

(d) 'No objection' of the Government of India has been issued to the Government of Karnataka for construction of a new airport at Bijapur on Build-own-Transfer/Build-own-Operate basis.

Rise in Veneral Diseases

1542. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news-item cap tioned "Alarming rise in veneral.

(b) if so, whether the factors responsible in increase of veneral diseases have been ascertained;

(c) if so, the details thereof;

(d) whether Government propose to make general about veneral diseases; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) and (c) The various factors found responsible for increase in the incidence